

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

CP (IB) No.283/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

VSA Infra Projects Private Limited

...Operational Creditor

Vs

KLSR Infratech Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Mummaneni Vazra Laxmi for the Operational Creditor and Ld. Counsel Shri. M Srinivas Swarup for the Corporate Debtor present.

Matter adjourned to 24.02.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)